

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 808/2021

GITISHREE PANDA

Petitioner(s)

VERSUS

RAJEEV JHA

Respondent(s)

(FOR ADMISSION and IA No.49728/2021-EX-PARTE STAY  
IA No. 49728/2021 - EX-PARTE STAY)

WITH

T.P.(C) No. 2096/2021 (XVI-A)

(FOR ADMISSION and IA No.148671/2021-EX-PARTE STAY)

Date : 18-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Ms. Aswathi M.k., AOR (N/P)

Mr. Suchit Mohanty, Adv.  
Ms. Vandana Mohanty, Adv.  
Mr. Debabrat Reddy, Adv.  
Mr. Rahul Pratap, AOR

For Respondent(s) Mr. Gautam Mukherjee, Sr. Adv.  
Ms. Uttara Babbar, AOR  
Mr. Manan Bansal, Adv.

Ms. Aswathi M.k., AOR (N/P)

UPON hearing the counsel the Court made the following  
O R D E R

As there is no representation on behalf of the husband, list  
on 02.05.2022 in order to explore the possibility of settlement.

(JATINDER KAUR)  
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)  
BRANCH OFFICER